

**DIVISION BENCH**

**ITEM NO.124**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No.80/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 4<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SGPM INDIA RELOCATION PVT LTD V/S ROC.</b>
<b>UNDER SECTION</b>	<b>252 (3) OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Surendra Kumar Yadav, Proxy for *: For the Petitioner*  
Sh. Syed Fahim Ahmed, Adv.

Sh. Shivendra Bahadur Singh, CGSC *: For the RoC*

Sh. Krishna Agarwal, Sr. SC. *: For the I.T. Deptt.*

**ORDER**

Ld. Counsels representing the parties are present.

- 1.** The report on behalf of the Income Tax Department has already been filed.
- 2.** Ld. Counsel representing the ROC seeks and is granted ten days time to file the report by serving an advance copy to the other side.
- 3.** Let the matter be adjourned for further hearing on 1<sup>st</sup> August, 2024.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**4<sup>th</sup> July, 2024**

*Kavya Prakash Srivastava*  
*(Stenographer)*